

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1370  
ANSWERED ON:01.12.2005  
DAHEJ -URAN PIPELINE PROJECT  
Gadakh Shri Tukaram Gangadhar

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the progress so far made in the implementation of the Dahej-Uran Pipe Line project;
- (b) the quantity of gas proposed to be supplied to Maharashtra for feeding industrial, power and other projects including the number and nature of project to be fed;
- (c) whether the Government of Maharashtra has laid its claims or otherwise requested for additional gas supply; and
- (d) if so, the details in this regard and the Government's response thereto?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

- (a): GAIL (India) Limited have acquired Right of User (RoU) for the land, obtained permissions for all road/rail crossings and environmental clearance from the authorities concerned for the implementation of the Dahej-Uran Pipeline (DUPL) Project. The project is expected to be completed by February, 2007.
- (b):GAIL(India) Limited have signed Termsheet/Heads of Agreement for supplying 7.23 million standard cubic metres per day (MMSCMD) of gas to potential industrial consumers in various sectors, viz., Fertilizer, Steel, Ceramics, Petrochemicals, Textiles, etc., in Maharashtra through DUPL Pipeline. Further, Heads of Agreement for transportation of gas, 2 MMSCMD to begin with and increasing up to 5 MMSCMD, have been signed for supplies to the power sector.
- (c) & (d): Government of Maharashtra have requested implementation of Dahej-Uran gas pipeline project on fast track and for additional supplies of natural gas to consumers in Mumbai and Pune. They have been apprised of the progress with regard to the different parameters of project.